## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(through video conference)

OWP No. 775/2011 IA No. 1084/2011

Chaman Lal Gupta

.....Appellant/Petitioner(s)

Through :- Mr. Abhinav Jamwal, Advocate vice Mr. Javed Iqbal, Advocate (on voice call from residence in Jammu)

V/s

State of J&K and others

.....Respondent(s)

Through :- None.

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

HIGH 13.05.2020

Learned counsel for petitioner seeks leave of the Court to withdraw the writ

ORDER

petition.

Accordingly, the writ petition is dismissed as withdrawn along with

connected CM(s).

## (RAJNESH OSWAL) JUDGE

Jammu 13.05.2020 Karam Chand

> Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No